GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4591 ANSWERED ON:19.12.2014 WAIVER OF ARECANUT GROWERS LOANS Kateel Shri Nalin Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any plan to waive off bank loans raised for growing Arecanut; and
- (b) if so, the details thereof including the steps taken to rescue the Arecanut growers?

Answer

The Minister of State in the Ministry of Finance (Shri Jayant Sinha)

(a) &(b):- No, Madam. However, Government had in January, 2012 approved a Scheme for improving productivity and farm income of Arecanut based farming system in the entire State of Karnataka. NABARD was the implementing agency for the Scheme. The Scheme, inter- alia, envisaged re-scheduling of the outstanding and overdue loans as on 31.03.2009, financing of additional fresh loans, financing for production credit for good yielding garden, interest incentive of 1.5% from NABARD for prompt and regular repayment of loans refinanced by the NABARD and support from NABARD for technology transfer to improve crop productivity and farm income.